

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 05.07.2019

**ORDER NO. 139 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

On **05/07/2019** at **10.30 a.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heard matters:-

C/50642/2019

C/50643/2019

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Dy. Registrar**